



NOTIFICATION No. 4 / 2021

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

<i>S.NO (1)</i>	<i>Name and Designation (2)</i>	<i>Transferred and Posted as (3)</i>
1	Tmt. A.Umamageswari, District Munsif, Sirkali, Nagapattinam District.	Judicial Magistrate II, Kuzhithurai, Kanniyakumari District, in the existing vacancy.
2	Thiru. D.Santhanam, Judicial Magistrate II, Chidambaram, Cuddalore District.	District Munsif-cum-Judicial Magistrate, Boothapandy, Kanniyakumari District, in the existing vacancy.
3	Thiru. A.Dharanidharan, Judicial Magistrate, Sirkali, Nagapattinam District.	District Munsif, Devakottai, Sivagangai District, in the existing vacancy.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 06.01.2021.

Sd/- C.Kumarappan
REGISTRAR GENERAL

06.01.21
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